

ITEM NO.108

COURT NO.3

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3010/2020

JAGAT GURU SHANKARCHARYA JYOTISHPEETH
P.S.S.N SARASWATI

Appellant(s)

VERSUS

SWAMI VASUDEVANAND SARASWATI
DISCIPLE OF S.H.N. SARASWATI

Respondent(s)

(IA No. 175177/2022 - APPLICATION FOR SUBSTITUTION, IA No. 136319/2023 - APPLICATION FOR SUBSTITUTION, IA No. 140471/2022 - CLARIFICATION/DIRECTION, IA No. 78603/2023 - DISCHARGE OF ADVOCATE ON RECORD, IA No. 140472/2022 - EXEMPTION FROM FILING O.T., IA No. 175184/2022 - EXEMPTION FROM FILING O.T., IA No. 175179/2022 - EXEMPTION FROM FILING O.T., IA No. 715/2019 - EXEMPTION FROM FILING O.T., IA No. 134229/2017 - EXEMPTION FROM FILING O.T., IA No. 140477/2022 - EXEMPTION FROM FILING O.T., IA No. 65399/2020 - EXEMPTION FROM PAYING COURT FEE, IA No. 156659/2022 - INTERVENTION APPLICATION, IA No. 151771/2022 - INTERVENTION/IMPLEADMENT, IA No. 140476/2022 - INTERVENTION/IMPLEADMENT, IA No. 3769/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 3011/2020 (III-A)

(IA No. 175153/2022 - APPLICATION FOR SUBSTITUTION, IA No. 140466/2022 - CLARIFICATION/DIRECTION, IA No. 141271/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 140464/2022 - EXEMPTION FROM FILING O.T., IA No. 175154/2022 - EXEMPTION FROM FILING O.T., IA No. 141272/2017 - EXEMPTION FROM FILING O.T., IA No. 154952/2022 - EXEMPTION FROM FILING O.T., IA No. 140467/2022 - EXEMPTION FROM FILING O.T., IA No. 140463/2022 - INTERVENTION/IMPLEADMENT, IA No. 154947/2022 - INTERVENTION/IMPLEADMENT AND IA No. 141273/2017 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 18-01-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s)

Mr. Yadav Narender Singh, AOR

Ms. Taruna Ardhendumauli Prasad, AOR

For Respondent(s)

Ms. Taruna Ardhendumauli Prasad, AOR
Mr. Yadav Narender Singh, AOR

Ms. Manisha Agrawal Narain, Adv.
Ms. Priyanka Tyagi, Adv.
Mr. Surya Kant, AOR

Mr. Praveen Chaturvedi, AOR
Mr. Anjani Kumar Mishra, AOR

Mr. Pushpinder Singh , AOR
Ms. Anurag Rana, Adv.
Mr. Kumar Kartikay, Adv.
Mr. Dharmendar Singh, Adv.
Mr. Sudhakar Kulwant, Adv.

UPON hearing the counsel the Court made the following
O R D E R

By consent, list these matters on 08.02.2024.

(DEEPAK SINGH)
COURT MASTER (SH)

(ANJU KAPOOR)
COURT MASTER (NSH)